

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-203**

IB-1639/ND/2019

CA-1779 & 1782 /C-V/ND/2020

**IN THE MATTER OF:**

Nawal Kishore Prasad

...Applicant

**Vs**

Hospitech Management Consultants Pvt Ltd

...Respondent

**SECTION**

U/s. 9 of IBC, 2016

Order delivered on 19.03.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Matter has been adjourned on 21.04.2020.

SD/-

**(K.K. VOHRA)**  
**MEMBER (T)**

SD/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**